GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 4009 ANSWERED ON 12TH DECEMBER, 2019

NEW HIGHWAYS IN ANDHRA PRADESH

4009. SHRI MARGANI BHARAT:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has expanded and developed new highways in Andhra Pradesh during 2017-2018 and if so, the details thereof;
- (b) whether the Government/NHAI proposes to develop a new highways between Khammam and Kovvur via LND-Data and Dondapudi Panchayats and if so, the details thereof;
- (c) whether the villages along this proposed route have requested By-Passes around LND-Data and Dondapudi and if so, the reaction of the Government thereto; and
- (d) the steps taken by the Government to ensure that lives and livelihoods of people of affected villages are not disrupted?

ANSWER

THE MINISTER OF ROAD TRANSPORT & HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) This Ministry is primarily responsible for development and maintenance of National Highways in the Country. Development of a total length of 799 kms of National Highways have been taken up in Andhra Pradesh during 2017-2018 at a total cost of Rs. 11243 crores.
- (b) & (c) The National Highways Authority of India (NHAI) has taken up preparation of detailed project report (DPR) for "Construction of 4 lane Khammam- Devarapalle section (Greenfield alignment) under Bharatmala Pariyojana in the States of Telangana & Andhra Pradesh". As the said Greenfield alignment does not pass through the villages of LND Data and Dondapudi Panchayats, construction of bypasses around these villages does not arise.
- (d) Land of the affected villages is acquired as per the procedure laid down in NH Act, 1956 and compensation is determined by the Competent Authority for Land Acquisition as per RFCTLARR Act, 2013.